

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 207
(IB)-2240(ND)2019
IA-3846/2023, IA-1175/2022

IN THE MATTER OF:

M/s. Hi Tech Resource Management Ltd. ... Applicant/Petitioner

Versus

M/s. Overnite Express Limited ... Respondent

Under Section: 7 of IBC, 2016 (CIRP)

Order delivered on 22.08.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SH. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Anshuman Chowdhary, Adv. Ajay Sharma,
Adv. Adhish Srivastava, Adv. Aneesha

For the RP : Adv. Sumant Batra, Adv. Abhishek Parmar, Adv.
Ruchi Goyal

For Deutsche Bank : Mr. Rahul Tyagi

ORDER

IA-3846/2023: Arguments heard at length. List for conclusion of hearing on
23.08.2023 at 10:30 am.

IA-1175/2022: List on 23.08.2023.

Sd/-
(L. N. GUPTA)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)